

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.18/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE PARTIES: M/s. Emgee Homes Pvt. Ltd.

V/s.
M/s. Sahanika Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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2.	Advocate Chaitanya Mehta Advocate Pooja Shah Advocate Pooja Kane	Respondents → ilb Dhame Laladhar & Co.	[Signature]
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2	Adv. Jaiyam Chandrani Adv. Mr. Chirag Balsara	Petitioners	J. Chandrani
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Order

C.P. No. 18/58-59,397-398/CLB/MAH/2014

1. Ld. Counsels respectively of both the sides are present.
2. From the side of the Respondent an adjournment is sought for on the ground of change of Counsel. Adjournment granted. *ms*
3. Next date of hearing is 10th November, 2016. Duly communicated to both the sides.
4. Terms and conditions as pronounced in the previous Order of the CLB dated 10th March, 2014 shall remain in operation.

Dated: 07.10.2016

Sd/—
Shri M.K. Shrawat
Member (Judicial)